

SCHEDULE-II**FORM B****PUBLIC ANNOUNCEMENT****[Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process)****Regulations, 2016]****FOR THE ATTENTION OF THE STAKEHOLDERS OF SHREE SANTOSH COTTON SPIN PRIVATE LIMITED**

S.No.	PARTICULARS	DETAILS
1.	Name Of Corporate Debtor	SHREE SANTOSH COTTON SPIN PRIVATE LIMITED
2	Date Of Incorporation Of Corporate Debtor	22/02/2013
3	Authority Under Which Corporate Debtor Is Incorporated /Registered	Registrar of Companies, Ahmedabad
4	Corporate Identity Number/ Limited Identification No. Of Corporate Debtor	U17200GJ2013PTC073689
5	Address Of The Registered Office And Principal Office (If Any) Of Corporate Debtor	Shop No: A 174, New Sardar Marketing Yard, 8-B, Gondal Rajkot National Highway, Gondal Rajkot GJ 360311 IN
6	Date Of Clouser Of Insolvency Resolution Process	3 rd August, 2020
7	Liquidation Commencement Date Of Corporate Debtor	3 rd August, 2020 (Order received on dt. 04/08/2020)
8	Name And Registration Number Of The Insolvency Professional Acting As Liquidator	Mr. Bhupendra Singh Narayan Singh Rajput IP REG. NO. – IBBI/IPA-001/IP-P00397/2017-18/10715 DATED 28.07.2017
9	Address And E-Mail Of The Liquidator, As Registered With The Board	309, ATMA House, Opp. Old RBI, Ashram Road, Ahmedabad -380009 Email ID:: cabsraiput309@gmail.com Telephone no.: 079-26580310
10	Address And E-Mail To Be Used For Correspondence With The Liquidator	309, ATMA House, Opp. Old RBI, Ashram Road, Ahmedabad -380009 Email ID:: cabsraiput309@gmail.com Telephone no.: 079-26580310
11	Last Date For Submission Of Claims	2 nd September, 2020 (30 days from the date of receipt of the order from Hon'ble NCLT, Ahmedabad)

Notice is hereby given that the Hon'ble National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the **Shree Santosh Cotton Spin Private Limited** on **3rd August, 2020 (Order received on dt. 04/08/2020)**.

The stakeholders of **Shree Santosh Cotton Spin Private Limited** are hereby called upon to submit a proof of their claims on or before **2nd September, 2020** to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other creditors, may submit the proof of claims in person, by post or by electronic means.

The prescribed forms could be downloaded by visiting the website:
<http://ibbi.gov.in/downloadforms.html>

Submission of false or misleading proofs of claim shall attract penalties.


(Mr. BHUPENDRA SINGH NARAYAN SINGH RAJPUT)
LIQUIDATOR
DATE: 05/08/2020
PLACE: AHMEDABAD

